

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 809/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE PARTIES: M/s. Sarvavasa Buildtech & Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Hemant H. H.</i>	<i>Adv.</i>	<i>—</i>

ORDER

CSP No. 808/230-232/NCLT/MB/MAH/2017

CSP No. 809/230-232/NCLT/MB/MAH/2017

CSP No. 810/230-232/NCLT/MB/MAH/2017

CSP No. 841/230-232/NCLT/MB/MAH/2017

CSP No. 843/230-232/NCLT/MB/MAH/2017

The Company Petition is **admitted**.

List this matter for final hearing on **27.09.2017**.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)